

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 220 of 2013
& I.A. No. 300 of 2013**

Dated : 13th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Himalaya Power Producers Association Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s): Ms. Shikha Ohri
Mr. Ruth Elwin**

**Counsel for the Respondent(s): Mr Anand K. Ganesan, for R-2
Mr. Shashank Pnadiit for
Mr. Pradeep Misra for R.1
Mr. Rinku Gautam (Rep.)**

ORDER

It is represented that the reply is being filed today by the Respondent.

Post the matter for hearing on **29.01.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**